

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **25th and 26th February,2020:**

I

The regular Division Bench comprising of the **Hon'ble Shri Justice M.S. Sonak** and the **Hon'ble Smt. Justice M.S. Jawalkar** will not be available for judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M.S. Sonak** and the **Hon'ble Kum Justice Nutan D. Sardessai** will take up the extant Judicial assignment of the Division Bench.

II

The **Hon'ble Kum Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum Justice Nutan D. Sardessai** is allowed before the **Hon'ble Shri Justice Dama Seshadri Naidu** in Court Room No.3.

By Order

**High Court of Bombay at Goa,
Panaji.**

Sd/-

Date : 24th February,2020.

**(Kiran A. Bagi)
Registrar (Judicial)**